

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:5011
ANSWERED ON:24.04.2003
US REPORT ON DEFENCE FORCES
A. VENKATESH NAIK;GADDE RAMAMOCHAN;M.V.V.S MURTHI

Will the Minister of DEFENCE be pleased to state:

- (a) whether the United States in its latest world human rights report has accused Indian security forces of resorting to excessive use of force while combating insurgencies in Jammu and Kashmir and North East as reported in The Hindustan Times dated, April 2, 2003;
- (b) if so, the details of the report with the other points raised therein in regard to our country;
- (c) whether the Government are agree with the remarks given in the said report; and
- (d) if not, the steps taken by the Government in this regard?

Answer

MINISTER OF STATE FOR DEFENCE PRODUCTION & SUPPLIES (PROF. CHAMAN LAL GUPTA)

- (a) Yes, Sir.
- (b) The report alleges custodial deaths, fake encounters, torture, abductions, rapes and arbitrary detentions by the security forces in Jammu & Kashmir and the North-East. It also alleges lack of accountability of security forces in these areas.
- (c) The Government regards the report as an internal exercise by the U.S. administration that is mandated by the U.S. Congress. The Government rejects all such intrusive reports and the assessments therein.
- (d) The U.S. government has been made aware by the Indian Government from time to time of the extensive constitutional, judicial and legal safeguards that are in place to check any excesses in the combat of terrorism in Jammu & Kashmir and the North-East.